

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 171/2015

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Priyadrshani Institute for information Technology Pvt. Ltd. Petitioner

Order deliver on 11.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)	:	Shri Nasim Anwar, Advocate (D/3056/2011)
For Regional Director	:	None Appeared
For Official Liquidator	:	None Appeared


ORDER

Two complete sets of the Application have yet not been filed.

Advocate for the petitioner requested for two weeks time to file two complete sets of the petition.

Applicant is directed to file two complete sets of the Application within two weeks.

List the matter on 26.07.2017.


(Shiv Ram Bairwa)
Registrar